

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:2377
ANSWERED ON:06.03.2003
JOB OPPORTUNITIES TO DISABLED IN PRIVATE SECTOR
V. VETRISILVAN

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether disabled are not being provided adequate job opportunities in Government as well as private sector;
- (b) if so, the facts in this regard;
- (c) whether a delegation of Disabled Right Group has staged a dharna and demanded to take effective steps in this regard; and
- (d) if so, the response of the Government and industrial sectors in the matter?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT (DR. SANJAY PASWAN)

(a) to (d) The Persons with Disabilities Act, 1995 provides for 3% reservation in employment in the establishment of Government of India and Public Sector Undertakings against posts identified as suitable for persons with disabilities. As per information provided by Department of Personnel & Training (DOPT) in March, 2001, the reservation for persons with disabilities in various Ministries/Departments with reference to the identified posts in Group A, B, C & D, is more than the statutory provision of three per cent. Information regarding employment opportunities for the disabled in the private sector is not available. The Ministry is not aware of dharna staged by the Disabled Rights Group in this regard.